

(7)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/ 57 /2017  
IN  
PETITION NUMBER : CP/9/2016  
NAME OF THE PETITIONER(S) : St Marys Hotels Pvt Ltd + 5 Others  
NAME OF THE RESPONDENT(S) : T.O. Abraham  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

K. Gautham Kumar  
Athiban Vijay A.K

Counsel for  
Petitioners

Athiban

Dr. Joseph Kumar

**ORDER**

Counsel for the  
Respondents

Joseph

Counsel for both the parties are present and filed the written submissions in relation to the scope of the reference to be made to the Independent Auditor for the purpose of drawing the accounts for fair value of the shares. Matter is posted for arguments. Put up on 13.12.2017 at 10.30 A.M.

ghk

MEMBER (JUDICIAL)